

manner from hazardous occupations in which they are engaged and diverting them into special schools. The year 2000 is the target date for the elimination of child labour in hazardous occupations.

#### Imposition of Ban on Import of Indian Drugs by UAE

1811. SHRI BOLLA BULLI RAMAIAH:  
SHRI MOHAN SINGH (DEORIA):

Will the Minister of COMMERCE be pleased to state:

(a) whether the United Arab Emirates has imposed a ban on the import of certain drugs from India;

(b) if so, the details of these drugs and the estimated loss being incurred by Indian drug manufacturing industry as a result thereof; and

(c) the initiative taken by the Union Government for the removal of such restrictions?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (SHRI P. CHIDAMBARAM): (a) Revised registration procedures for import of drugs were notified by UAE authorities in January, 1994. Since Indian exporters have been unable to meet the new criteria, export of drugs to UAE has been severely affected.

(b) Various categories of drugs and pharmaceuticals exported from India to UAE including drugs which were registered with the UAE authorities prior to the enforcement of the revised criteria have been affected. CHEMEXCIL have estimated the loss of exports to be approximately Rs. 25-30 crores per year.

(c) Delegations comprising officials and members of the trade visited UAE and held detailed discussions on the issue with the UAE authorities concerned. Our Mission in UAE has also taken up the matter with the authorities there. Based on these discussions further appropriate steps have been initiated to resolve the problem.

12.00 hrs.

SHRI YAIMA SINGH YUMNAM (Inner Manipur): Sir, I want to bring before the august House the fact that Shri Mutum Deben Singh was a prospective candidate of the Manipur People's Party in the last election. At the same time, he was a Minister in the Council of Ministers of the State of Manipur. He was shot dead while he was campaigning for his election along with his followers numbering over a hundred. He was shot dead in broad day light on 11th February, 1995. On the very same day, Sir, one prominent leader of the Bharatiya Janata Party (BJP), namely Shri Madhu Mangal Sharma, was also shot dead at his residence. The Minister, Shri Deban Singh, who was a Minister of State was brutally murdered and the MPP demanded the Government for coming out with a White Paper on it. But up-till now, nothing has come out. I am raising this question in this august House because it appears to us, to the Party there, that this murder is a politically motivated one because, the ex-Minister was a sitting Member. Also Sir, no condolence was paid by the Government, the Government even did not condemn the killing. So it is taken as a murder which is politically motivated. Now, Sir, I bring it to the notice of the House

that the Central Government be urged through this House that the enquiry, the investigation must be referred to the CBI so that there may be fair investigation into the murder.

Sir, my last point is that no *ex-gratia* amount has been granted to the bereaved family up-till now. No announcement has been made. Therefore, I urge the Government through this august House that an *ex-gratia* grant of rupees five lakh be granted to the bereaved family on humanitarian consideration.

[Translation]

SHRI UPENDRA NATH VERMA (Chatra): Mr. Speaker, Sir, around 400 candidates and their election agents of Bihar have been called to Delhi where the elections have been concluded. I submit that instead of calling all of them to Delhi the Election Commission can go to Patna or send any of its officials there to get any information from them because those 400 people are finding it difficult to get reservation in trains and they have to incur expenditure for that also. That is why I would like to draw your attention to it that the Election Commission should consider this suggestion and instead of calling those people to Delhi, they should be talked to in Patna only.

SHRI GIRDHARI LAL BHARGAVA (Jaipur): Mr. Speaker Sir, I would like to submit that heavy hailstorm ravaged large parts of Rajasthan including 12 districts, namely, Jhalavar, Tonk, Rajsamund, Jhunjhunu, Dausa, Jaipur, Alwar, Baansvada, Chittore, Udaipur and Ajmer. Standing crops of farmers worth crores of rupees were damaged in these districts. The heavy hailstorms have damaged several houses also thereby rendering several people homeless. I demand from the Central Government, through you, that a team of official be sent to hailstorm-affected areas to take stock of the damage having been done to the people and crops and the farmers whose standing crops have been damaged and people whose houses have been damaged or have caved in should be provided central assistance. I urge upon you to kindly launch the crop insurance scheme in those areas also. I am hopeful that the Central Government would immediately send a team of official to take stock of the situation and provide assistance to those farmers whose crops have been damaged and make arrangements to construct the damaged houses because it is a very important question as it concerns farmers.

SHRI GUMAN MAL LODHA (Pali): I just want to support him regarding the Manipur killings. Our President also supports it...*(Interruptions)*

SHRI BASUDEB ACHARIA (Bankura): Sir, today it has come out in the newspapers that there have been explosions at 15 places in the city of Delhi and in places like Connaught Place injuring 15 persons. This is a very serious incident and warrants a statement from the Government as to how this incident has taken place in the city of Delhi in such important places of the city.

I demand that a statement be made by the Home Minister today on this incident. *(Interruptions)*

MR. SPEAKER: Well, I think we have one Ordinance to be passed and yesterday also the Members very kindly

cooperated. I think it would be necessary to pass that Ordinance; otherwise we would be required to sit on Saturday.

[Translation]

SHRI GUMAN MAL LODHA: Mr. Speaker, Sir, please ask the Government to give a statement in regard to the bomb-blasts which took place in Delhi. It is a very serious matter as well as an important one. The Delhi administration does not have enough police to tackle such incidents. The Central Government should assist the Delhi administration to enable the Delhi Government to properly deal with such incidents of bomb-blasts...(Interruptions)

1209 hrs.

[Mr. Deputy Speaker in the Chair.]

[English]

MR. DEPUTY SPEAKER: One by one please; all of you will have a chance.

(Interruptions)

MR. DEPUTY SPEAKER: My request is, you please resume your seat.

SHRI BASUDEB ACHARIA: The Government should make a statement on this. This is a very serious matter. (Interruptions)

MR. DEPUTY SPEAKER: You will have a chance.

[Translation]

DR. P.R. GANGWAR (Pilibhit): Mr. Deputy Speaker, Sir, police raped two Dalit women in my constituency. But neither any enquiry has been held in this case nor any report has been registered nor any other action has been taken. I demand through you that orders be issued to enquire into this matter and the guilty police personnel be punished...(Interruptions)...Two local police constables and an ASI raped those women, tore their clothes, broke utensils but nobody listened to them...(Interruptions)

[English]

MR. DEPUTY SPEAKER: You will have a chance...(Interruptions)

MR. DEPUTY SPEAKER: I will call the names one by one. You all will get a chance to speak...(Interruptions)

SHRI E. AHAMED (Manjeri): Sir, I would like to bring to the notice of the Government about a very serious and urgent matter of public importance. In the Sahara International Airport in Bombay, many undesirable and nasty things are happening. The people who are returning from the Gulf countries are put to a lot of difficulties and harassments by the touts. This issue has been raised by many hon. Members including myself in this august House many a time. It has not been responded by the Government of India and no action has been taken by the Maharashtra Government.

Last Tuesday, as reported in the newspapers, three people who returned from the Gulf countries and on their way to Kerala had been accosted by touts and taken them to a hotel in Kurla. They have been robbed of their

valuables and their hard earned money and they have been put to a lot of difficulties and hardships. The police reluctantly arrested two people when the complaint was filed with them. I allege that these things are happening with the connivance of a section of the police. The inaction of police on such complaints is a result of this lethargic attitude of the officials and the Government.

There are a number of passengers who are coming from the Gulf countries and whose destination is Kerala and who are the victims of these touts.

Therefore, I take this opportunity to urge the Government to take it as a serious matter and give the protection to the travellers who are coming to Sahara International Airport from Gulf countries and proceed to various destinations from Bombay.

I hope the Government will take necessary immediate steps to prevent these undesirable elements and take action against them...(Interruptions)

MR. DEPUTY SPEAKER: I will call all the names provided you cooperate. The Zero Hour comes to an end by 12.30 P.M. It is for you to cooperate. Each of the hon. Member will get one minute each...(Interruptions)

[Translation]

SHRI PRABHU DAYAL KATHERIA (Firozabad): Mr. Deputy Speaker, Sir, through you, I would like to draw the attention of the Central Government to a very serious problem. A gang is actively operating in the Firozabad city of Uttar Pradesh which indulges in kidnappings of teenaged students and sending the abducted teenagers to some other big city. This way around 40 students have so far been kidnapped from this city and Firozabad Police administration has not been able to make any headway in this matter. That is why the whole city is tense. The school students have even held a demonstration in this regard and have demanded that the gang be apprehended.

Mr. Deputy Speaker, Sir, I would like to draw the attention of the Government, through you, that of late the law and order situation has worsened to such an extent in Firozabad that five Industrialists have been kidnapped from there, yet, the S.S.P. has not been able to find out anything in this regard.

Sir, I would like to draw the attention of the Government to a very important matter that Firozabad's population of Hindu and Muslims is almost similar in number and if the increasing cult of kidnappings misleads one community into believing that it is being done at the behest of the other community then it is likely to make the situation of not only Firozabad but the whole country very explosive. Aligarh and Agra have also witnessed riots among minorities. That is why, through you, I would like to urge upon the Government to take immediate steps and find out about the kidnapped wards of the people and then they should be restored to their parents.

Since you have allowed me only a minute to have my say, I conclude without going into details.

[English]

MR. DEPUTY SPEAKER: I want to make it clear to all